

8

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2099 of 1992

New Delhi, dated this the 8th Sept. 1997

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri K.G. Vacher,
S/o late Shri Shambhunath Vacher,
Ex-Section Supervisor (O) (TS-10759),
working under G.M. (W), M.T.N.L.,
113, Navjeevan Vihar,
New Delhi-110017. ... APPLICANT

(None appeared)

VERSUS

The Chief General Manager,
(Northern Telecom Region),
Dept. of Telecommunications,
Eastern Court,
New Delhi. ... RESPONDENT

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared for the applicant even on the second call. None appeared for the Respondents either. We note that this case has been on board since 5.9.97 and has been listed at Sl. No.5 of the cases for regular hearing in to-day's cause list.

In the absence of applicant or his counsel the O.A. is dismissed for default and non-prosecution.

A. Vedavalli
(DR. A. VEDAVALLI)
Member (J)
/GK/

S.R. Adige
(S.R. ADIGE)
Vice Chairman (A)